

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.151 of 2016 (SZ)**

Applicant(s)	Respondent(s)
1.Radhakrishnan K U Karolil, Puthuvyppe	1. Union of India, rep. by the MoEF thro. Its Principal Secretary, New Delhi
2. K.S. Murali, Kannanveetil Puthuvyppe	2. State of Kerala, rep by its Secretary Dept. Of Environment & Climate Change, Thiruvananthapuram
	3. State Coastal Zone Management Authority Rep. by its Chairman, Thiruvananthapuram
	4. SEIAA, Thiruvananthapuram - deleted
	5. Elankunnappuzha Grama Panchayat, rep By its President
	6. Indian Oil Corporation Ltd, rep. by its Senior Manager, Ernakulam
Counsel appearing for applicant	Counsel appearing for respondents
M/s. Neha Miriam Kurian	Mr. G.M. Syed Nurullah Sheriff for R1 M/s. A.S. Suvitha for R2 Mr.T.N.C. Kaushik for R3 Mr. Harish Vasudevan for R4 M/s. King & Patridge & M. Vijayan Mr. M. Kumaresan for R5

**Appeal No.23 of 2017**

Appellant(s)	Respondent(s)
Radhakrishnan K.U Puthuvyppe and another	Union of India Rep. by the Ministry of Environment and Forest, New Delhi and others
Counsel appearing for applicant	Counsel appearing for respondents
M/s. Yogeshwaran	

Neha Miriam Kurian

Mr. G.M. Syed Nurullah Sheriff for R1  
M/s. King & Patridge & M. Vijayan  
Mr. M. Kumaresan for R2

Note of the Registry	Orders of the Tribunal
Item No.9 & 10	<p>Date: 11<sup>th</sup> August, 2017</p> <p>The learned counsel appearing for the appellant in Appeal No.23 of 2017 submits that rejoinder will be filed before the next date of hearing by giving advance copy to the learned counsel appearing on the other side.</p> <p>Post for hearing finally on 23.08.2017. We make it clear that on that day, the applicant shall make his submission.</p> <p>.....JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>